BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA)No.232/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Anand Pinky Properties (P) Ltd.		
Ur	nder Section	230-232	Rational Personal Section	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

7) Die Chaudhuri Applicants 19/1/18 (Adv.) Applicants Whoudhuri

19.01.2018 (S.No.114) - Anand Pinky Properties (P) Ltd.

ORDER

- Ld. Counsel for the applicant is present.
- Ld. Counsel for the applicant prays for adjournment. Prayer is allowed.

List on 16.02.2018.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)